implement good governance and e-governance more effectively, if so, the details thereof; and

(b) whether the National Centre for Good Governance is proposed to be included as an advisory institution under the new action plan, if so, the details thereof?

THEMINISTEROFCOMMUNICATIONSANDINFORMATIONTECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Yes, Sir. Government of India has planned a new scheme "Good Governance and Best Practices" and allocated ₹ 100 crore for that. The scheme is being formulated by Department of Electronics and Information Technology (Deity) for implementation.

With regard to e-Governance, Government of India has approved National e-Governance Plan (NeGP) on 18th May, 2006 with a common vision, implementation methodology and management structure to implement e-Governance projects in the country. NeGP comprises 31 Mission Mode Projects (MMPs) being implemented at the Central, State and local Government levels and have a singular mission to make all Government services accessible to the common person in his/her locality, through efficient, transparent and reliable mechanisms. These consist of 11 Central MMPS, 13 State MMPs and 7 integrated MMPs. The common programme support components are aimed at creating the right governance and institutional mechanisms, core infrastructure, policies and standards and the necessary legal framework for adoption of e-Governance in the country.

(b) No, Sir.

Licence to MSOs for Digital Addressable System

3276. SHRIMATI SASIKALA PUSHPA: Will the Minister of COMMUNI-CATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Centre/TRAI gives licence to Multi-System Operators (MSOs) for Digital Addressable System (DAS);
 - (b) if so, the details thereof;
- (c) whether it is a fact that there have been complaints from several States regarding denial of licence;
 - (d) if so, the details thereof and response of Government thereto; and
- (e) the details of the MSOs in Tamil Nadu, to whom TRAI has given licence for DAS?

Written Answers to

THE MINISTER OF COMMUNICATIONS AND **INFORMATION** TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) As per the Cable Television Network Rules, 1994, every Multi System Operator (MSO) is required to obtain registration from the Ministry of Information and Broadcasting for providing services in the areas notified for implementing Digital Addressable System (DAS).

- (c) and (d) A request has been received from Tamil Nadu Arasu Cable TV Corporation Limited, a Government of Tamil Nadu Public Sector Undertaking for grant of registration as MSO to operate in DAS notified areas of Tamil Nadu. The proposal is being examined in the light of recommendations of the Telecom Regulatory Authority of India (TRAI) regarding entry of Government entities in the broadcasting and distribution activities.
- (e) Out of 106 MSOs who have been granted permanent registration by the Ministry of Information and Broadcasting, 32 MSOs have registration for operation in Tamil Nadu also. Details are available at the website (www.mib.nic.in) of the Ministry of I and B.

Reviving BSNL

3277. SHRI MOHD. ALI KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is implementing effective policies by spending good amount for reviving BSNL in each State to revamp landline services to face the competition from private players particularly in urban areas;
- (b) if so, the steps taken so far including BSNL and compared to other private players in the country; and
 - the road-map prepared for the Twelfth Plan period so far?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNO-LOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) is the leader in landline business with market share of 82.57% as on 31.5.2014 (excluding Delhi and Mumbai) as against 17.43% market share of private sector.

BSNL has informed that it has taken several steps to revamp its landline services to provide better services to its subscribers and to face effectively the competition being posed by private competitors. The steps being taken by BSNL to revamp its landline services are given below:

Migration from Public Switched Telephone Network (PSTN) to Next